

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 16 of 2013

Dated : 13th August, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Meenakshi Energy Pvt. Ltd. ...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant (s) : Mr. Sitesh Mukherjee
Mr. Sakya Chudhuri
Ms. Mandakini Ghosh**

**Counsel for the Respondent(s): Mr. Pawan Upadhyay,
Mr. Vivek Tripathi for R-2 & 3
Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R-4
Mr. Iyer for Mr. Nikhil Nayyar for R.1**

ORDER

Mr. Sitesh Mukherjee, the learned counsel for the Appellant and Mr. M.G. Ramachandran, the learned counsel for the Respondent No. 4 have finished their arguments.

The learned counsel for the Respondent Nos. 2 & 3 seeks some time for making the reply submissions.

Post the matter for the reply submissions of Respondent Nos. 2 & 3 on **22.08.2013**.

**(Rakesh Nath)
Technical Member
ts/mk**

**(Justice M. Karpaga Vinayagam)
Chairperson**